



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I**MEETING No.** NC/1/MEET/Mar/202223/24**DATED:** 05/04/2023Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Mar/202223/24 dated 05/04/2023 of Norms Committee - I for the year 2023-24 was held on 05/04/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, DO	DHI

2	Shri K.K. Soundra Pandian, Scientist 'E'	MeitY
3	Shri S. K. Jain, Consultant	DPIIT
4	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
5	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
6	Shri S.K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

S.No.	Name and Designation	Department
1	Shri Santosh Kumar Dubey, Dy.DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003582AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. No.: DES-1/32110079660/2023-TSW dated 21.03.2023 in respect of AA No. 3210079660 dated 21.08.2020, as under: 1. The quantity of import items may be allowed under GN-4 for import of 319 items as components mentioned in APPENDIX-4E on net-to-net basis with accountability clause, as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	2 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	TEMA INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00004573AM23
RA File Number	039504000278 AM16
Licence No and Date	0310797163/10/07/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved by NC in meeting dated 05.01.2016 as per written comments of DPIIT. Now, the applicant has applied to review the ratified ad-hoc norms. The case was referred to DPIIT for examination & comments. The comments from DPIIT received via email dated 14.02.2023. As per comments of DPIIT, the Committee decided to revise the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/313/2019-TSW dated 14.02.2023 given via email dated 14.02.2023 as under: 1. Import items at Sl. No. 5, 6, 7 & 10 (Forgings) may be allowed on net to net basis with accountability	

clause.

Note: The decision for rest of the import items shall remain unchanged as decided in the NC meeting dated 05.01.2016.

RA concerned may take further necessary action as per the decision of NC.

Case No.	3 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006725AM23
RA File Number	072404000179 AM16
Licence No and Date	0710108649/26/08/2015

Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was approved in the NC Meeting No. 10/80 dated 10.09.2019 and further reviewed in the NC meeting dated 31.10.2022 allowing wastage of 100% content in the export product. Now, the applicant has again applied for review of the ratified ad-hoc norms for enhancement of wastage of Export Product. The applicant's representation along with justification was referred to Consultant (Tech-3) for examination of the case. Consultant (Tech-3) has re-examined the case on the basis of sample/drawing of the product wastage and re-calculated. The matter was deliberated in the meeting and after due deliberation, the committee decided to revise the ad-hoc norms on the basis of comments of Consultant (Tech-3) dated 05.04.2023, as under:

1. The quantity of import item at **Sl. No. 2 may be allowed with 110% wastage** after taking 11% recovery from scarp for export item at Sl. No. 2.
2. Per piece weight of export at Sl. No.2 is corrected as 263 gram.

Note:

1. **The rest of the decision shall remain unchanged as decided in the NC Meeting No. 10/80 dated 11.09.2019.**
2. **Grade of imported item will be same as used in the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	4 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002029AM23
RA File Number	052304000292 AM16
Licence No and Date	0510395884/12/10/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	5 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00004843AM23
RA File Number	039504000471 AM16
Licence No and Date	0310800045/05/11/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	6 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00004882AM23
RA File Number	039504000207 AM17
Licence No and Date	0310805910/04/07/2016
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	7 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006726AM23
RA File Number	072404000099 AM17
Licence No and Date	0710110120/19/07/2016

Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was approved in the NC Meeting No. 10/80 dated 10.09.2019 and further reviewed in the NC meeting dated 31.10.2022 allowing wastage of 100% content in the export product. Now, the applicant has again applied for review of the ratified ad-hoc norms for enhancement of wastage of Export Product. The applicant's representation along with justification was referred to Consultant (Tech-3) for examination of the case. Consultant (Tech-3) has re-examined the case on the basis of sample/drawing of the product wastage and re-calculated. The matter was deliberated in the meeting and after due deliberation, the committee decided to revise the ad-hoc norms on the basis of comments of Consultant (Tech-3) dated 05.04.2023, as under:

1. The quantity of import item at **Sl. No. 2 may be allowed with 110% wastage** after taking 11% recovery from scarp for export item at Sl. No. 2.
2. Per piece weight of export at Sl. No.2 is corrected as 263 gram.

Note:

1. **The rest of the decision shall remain unchanged as decided in the NC Meeting No. 10/80 dated 11.09.2019.**
2. **Grade of imported item will be same as used in the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	8 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006727AM23
RA File Number	072404000284 AM17
Licence No and Date	0710110857/28/12/2016
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was approved in the NC Meeting No. 10/80 dated 109.2019 and further reviewed in the NC meeting dated 31.10.2022 allowing wastage of 100% content in the export product. Now, the applicant has again applied for review of the ratified ad-hoc norms for enhancement of wastage of Export Product. The applicant's representation along with justification was referred to Consultant (Tech-3) for examination of the case. Consultant (Tech-3) has re-examined the case on the basis of sample/drawing of the product wastage and re-calculated. The matter was deliberated in the meeting and after due deliberation, the committee decided to revise the ad-hoc norms on the basis of comments of Consultant (Tech-3) dated 05.04.2023, as under: 1. The quantity of import item at Sl. No. 2 may be allowed with 110% wastage after taking 11% recovery from scarp for export item at Sl. No. 2. 2. Per piece weight of export at Sl. No.2 is corrected as 263 gram. Note: 1. The rest of the decision shall remain unchanged as decided in the NC Meeting No. 10/80 dated 11.09.2019. 2. Grade of imported item will be same as used in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	9 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000726AM19

RA File Number	072404000345 AM17
Licence No and Date	0710111001/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000727AM19
RA File Number	072404000346 AM17
Licence No and Date	0710111002/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006073AM23
RA File Number	NA
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17
Licence No and Date	0510402041/23/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007203AM23
RA File Number	042404000219 AM17
Licence No and Date	0410162993/18/04/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	HINDUSTAN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002030AM23
RA File Number	052304000043 AM18
Licence No and Date	0510402563/16/05/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 08.02.2023 followed by reminders on 23.02.2023 and 10.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	16 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006038AM23
RA File Number	072404000099 AM18
Licence No and Date	0710111809/22/06/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002893AM23
RA File Number	652404000004 AM18

Licence No and Date	6510000005/17/07/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006039AM23
RA File Number	072404000187 AM18
Licence No and Date	0710112252/10/10/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002176AM23
RA File Number	332404000007 AM18
Licence No and Date	3310030410/01/11/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Quantities of export items in Nos. in addition to their weights. 2. Weight of each export product.	

3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

Case No.	20 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000651AM19
RA File Number	042404000143 AM18
Licence No and Date	0410163684/10/11/2017
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DHI vide O.M. No. DES-1/0410163684/2022-TSW dated 05.04.2023 received via email dated 05.04.2023, as under: Note: The written recommendation as given by DHI will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly	

Case No.	21 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002891AM23
RA File Number	652404000006 AM18
Licence No and Date	6510000010/15/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006728AM23
RA File Number	072404000248 AM18
Licence No and Date	0710112552/15/12/2017
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was approved in the NC Meeting No. 10/80 dated 10.9.2019 and further reviewed in the NC meeting dated 31.10.2022 allowing wastage of 100% content in the export product. Now, the applicant has again applied for review of the ratified ad-hoc norms for enhancement of wastage of Export Product. The applicant's representation along with justification was referred to Consultant (Tech-3) for examination of the case. Consultant (Tech-3) has re-examined the case on the basis of sample/drawing of the product wastage and re-calculated. The matter was deliberated in the meeting and after due deliberation, the committee decided to revise the ad-hoc norms on the basis of comments of Consultant (Tech-3) dated 05.04.2023, as under: 1. The quantity of import item at Sl. No. 2 may be allowed with 110% wastage after taking 11% recovery from scarp for export item at Sl. No. 2. 2. Per piece weight of export at Sl. No.2 is corrected as 263 gram. Note:	

1. **The rest of the decision shall remain unchanged as decided in the NC Meeting No. 10/80 dated 11.09.2019.**
2. **Grade of imported item will be same as used in the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	23 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002890AM23
RA File Number	652404000001 AM19
Licence No and Date	6510000015/12/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003562AM23
RA File Number	652404000002 AM19
Licence No and Date	6510000016/12/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002074AM23
RA File Number	072404000073 AM19
Licence No and Date	0710113487/26/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	26 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006729AM23
RA File Number	072404000106 AM19
Licence No and Date	0710113655/27/07/2018
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was approved in the NC Meeting No. 10/80 dated 10.09.2019 and further reviewed in the NC meeting dated 31.10.2022 allowing wastage of 100% content in the export product. Now, the applicant has again applied for review of the ratified ad-hoc norms for enhancement of wastage of Export Product. The applicant's representation along with justification was referred to Consultant (Tech-3) for examination of the case. Consultant (Tech-3) has re-examined the case on the basis of sample/drawing of the product wastage and re-calculated. The matter was deliberated in the meeting and after due deliberation, the committee decided to revise the ad-hoc norms on the basis of comments of Consultant (Tech-3) dated 05.04.2023, as under: 1. The quantity of import item at Sl. No. 2 may be allowed with 110% wastage after taking 11% recovery from scarp for export item at Sl. No. 2. 2. Per piece weight of export at Sl. No.2 is corrected as 263 gram. Note: 1. The rest of the decision shall remain unchanged as decided in the NC Meeting No. 10/80 dated 11.09.2019.	

2. Grade of imported item will be same as used in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	27 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003927AM23
RA File Number	052404000308 AM19
Licence No and Date	0510407643/29/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002075AM23
RA File Number	072404000180 AM19
Licence No and Date	0710114029/17/10/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM REVIW00006733AM23
RA File Number	018005000286 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Justification for the quantities of Resins, Adhesive, Coating materials etc. at Sl. No. 1 to 4, 17,18,19,21 to 24 and 28 to 31 of the import items. Case is deferred.	

Case No.	30 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007167AM23
RA File Number	042404000165 AM19
Licence No and Date	0410164884/16/11/2018

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	32 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	NNF TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000665AM19
RA File Number	072404000268 AM19
Licence No and Date	0710114561/15/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000668AM19
RA File Number	652404000005 AM19
Licence No and Date	6510000024/18/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003563AM23

RA File Number	652404000006 AM19
Licence No and Date	6510000027/05/04/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00225561AM22
RA File Number	092404000078 AM20
Licence No and Date	0910067545/20/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002123AM23
RA File Number	052404000159 AM20
Licence No and Date	0510410969/18/06/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00000743AM23
RA File Number	332404000012 AM20
Licence No and Date	3310030557/25/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Quantities of export items in Nos. in addition to their weights. 2. Weight of each export product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case stands deferred.	

Case No.	38 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	DYNA FORCE HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00005860AM23
RA File Number	318304000067 AM20

Licence No and Date	3110067484/25/07/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments Consultant(SKB) received via email dated 03.04.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	39 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00276106AM22
RA File Number	039404000480 AM20
Licence No and Date	0310831805/25/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments Consultant(SKB) received via email dated 05.04.2023, as under:	

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	41 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00004929AM23
RA File Number	018005000190 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision: The case was considered by the committee as per agenda and the committee decided to fix ad-hoc norms as per comments of Consultant (Tech-3) dated 5.4.23, as under:- 1. The applicant's representation for increase of wastage of few items and restoration of item no.379 have been considered keeping in view given bill of entry for CIF value, scrap invoices, justification for extra margin for some type of blades. Item no.379 may be restored. 2. The import quantity of following items are revised as below:- - Import item 13- 962 kg. 16- 2446 kg. 17- 3064 kg. 24- 873 kg. 26- 2082 kg. 379 & 387 - As applied . 3. Combined value not to exceed 0.1 % of fob value. RA concerned may take suitable consequential action accordingly.	

Case No.	42 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ELASTOMER INDIA MFG CO
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

HQ File Number	HQRNORM APPLY 00007154AM23
RA File Number	NA
Licence No and Date	3110067579/23/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Export and import are not clear. Please send all details by mail. 2. Further, if case has already been considered by other Norms Committee (viz. NC-7), please send minutes of the meeting. Case stands deferred.	

Case No.	43 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006040AM23
RA File Number	072404000154 AM20
Licence No and Date	0710115616/28/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003132AM23
RA File Number	042404000138 AM20
Licence No and Date	0410166360/13/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminder on 19.02.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to send the **final reminder** to the applicant to furnish the reply within 15 days.

Case stands deferred.

Case No.	45 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00006815AM23
RA File Number	018005000263 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003728AM23
RA File Number	022404000159 AM20
Licence No and Date	0210209681/14/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007068AM23
RA File Number	342404000341 AM20
Licence No and Date	3410045830/30/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 03.04.2023 as under: 1. Total Blade for export: 239 2. FRP Rotor Blade LM 62.2 P 2 – 239.0 No. 3. Total net weight per blade is 13,503 Kgs+/-3%. 4. The quantity of import items at Sl. No. 9, 26, 67, 70, 71, 74 & 85-88 may be allowed as per GN-4. 5. The quantity of import items at Sl. No. 27, 72, 75 & 76 may be allowed as applied for & value altogether restricted to 1.84% of FoB value. 6. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	48 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002880AM23
RA File Number	072404000287 AM20
Licence No and Date	0710116245/12/03/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002881AM23
RA File Number	072404000002 AM21
Licence No and Date	0710116329/07/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000444AM21
RA File Number	092404000089 AM21
Licence No and Date	0910068750/15/05/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023 on portal, as under:

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Parts/ Blade	339 Number	72221999	STAINLESS STEEL BARS (GRADE: MTB10AAM, SIZE: 70 MM X118 MM, 65 MM X 102 MM, 66 MM X106MM)	3179.82 Kgs. with 715.65% wastage on the net weight of import item in the export product.

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF STAINLESS STEEL OF THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	52 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer this case to TE, DHI.

Case stands deferred.

Case No.	53 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ONASSIS AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00000894AM23
RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI. Case stands deferred.	

Case No.	54 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003707AM23
RA File Number	022404000060 AM21
Licence No and Date	0210210061/28/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003711AM23

RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to Consultant (Tech-3). Case stands deferred.	

Case No.	56 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003708AM23
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to Consultant (Tech-3). Case stands deferred.	

Case No.	57 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GLOVIS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007152AM23
RA File Number	042404000115 AM21
Licence No and Date	0410167169/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI.	

Case stands deferred.

Case No.	58 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	59 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AIROIL FLAREGAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002126AM23
RA File Number	018005000714 AM21
Licence No and Date	0810149041/11/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, DHI.	
Case stands deferred.	

Case No.	60 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI. Case stands deferred.	

Case No.	61 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI. Case stands deferred.	

Case No.	62 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	CAPARO ENGINEERING INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007047AM23
RA File Number	112404000004 AM21
Licence No and Date	1110028750/13/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	63 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	CAPARO ENGINEERING INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007048AM23
RA File Number	112404000005 AM21
Licence No and Date	1110028751/13/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, DHI.	
Case stands deferred.	

Case No.	64 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, MSME.	
Case stands deferred.	

Case No.	70 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	71 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003524AM23
RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant in the personal hearing in the forthcoming meeting for explaining his case with full details. Case stands deferred.	

Case No.	72 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003834AM23
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI. Case stands deferred.	

Case No.	73 / NC/1/MEET/Mar/202223/24
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Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00061842AM21
RA File Number	07AA04005887 AM21
Licence No and Date	0711000269/13/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has surrendered the license. Therefore, the Committee decided to withdraw the case from agenda showing it as rejected .	
Case stands rejected.	

Case No.	75 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (Tech-1) dated 05.04.2023, as under:

Export item: 1. LM 12.0 P5 PJ TIP GEN1.5 REV2 GE: 21 Numbers

1. LM 65.4 P% PJ ROOT GEN 1.5 REV2: 21 Numbers

1. Total net weight per blade (ROOT AND TIP TOGETHER): 21, 820.0 kgs+/-3%.
2. The quantity of import items at Sl. No. 39, 40, 51-53, 55-62, 64, 65, 71, 89, 90, 92-95, 109, 110 123, 124, 134, 164, 167, 175, 179, 182, 218, 230-233, 236, 245-247, 249, 251, 252, 254-265, 270, 276, 280, 282-284, 287, 288, 297, 300 may be allowed as per **GN-4**.
3. The quantity of import items at Sl. No. 2, 4, 10, 12, 15, 21, 37, 46, 77, 78, 82, 87, 88, 96-98, 126, 129-133, 135-139, 143, 148, 153, 155, 156, 159-162, 180, 181, 199, 203, 208, 209, 219, 220, 222, 237, 240, 244, 269, 278, 279, 285, 286, 301, 302, 304-314 may be allowed as applied for & value altogether restricted to **2.78% of FoB value**.
4. The quantity of rest of the import items may be **allowed as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	76 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003522AM23
RA File Number	31AA04005889 AM21
Licence No and Date	3111000144/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant in the personal hearing in the forthcoming meeting for explaining his case with full details.	
Case stands deferred.	

Case No.	77 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	DYNA FORCE HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00005861AM23
RA File Number	31AA04006952 AM21
Licence No and Date	3111000203/08/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments Consultant(SKB) received via email dated 03.04.2023, as under: Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	79 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21

Licence No and Date	3111000284/20/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments given by Consultant (SKB) received via email dated 03.04.2023. After due deliberation, the committee decided to discuss this case further in the forthcoming meeting. Case stands deferred.	

Case No.	80 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007078AM23
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	85 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(Tech-1) dated 30.3.2023, as under:

ITEM OF EXPORT: ACRYLIC FOLDABLE INTRAOCULAR LENS

S.NO	ITEM OF IMPORT	WASTAGE ASKED	WASTAGE ALLOWED
1	ACRYLIC FOLDABLE INTRAOCULAR LENS BLANKS OF REL SPEC. BLANK DIA 14.5 MM, THICKNESS 2.5 MM	10.6 %	NET- TO- NET
2	ALUMINIUM FOIL OF REL THICKNESS	3 %	AS PER PACKAGING POLICY
3	DIMOND TOOL	CONSUMABLE	1% OF FOB VALUE
4	P.P. HOMOPOLYMER	10.6 %	AS PER PACKAGING POLICY

RA concerned may take suitable consequential action accordingly.

Case No.	86 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007170AM23
RA File Number	02AA04024897 AM22
Licence No and Date	0211001225/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	89 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22

Licence No and Date	2411001043/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003995AM23
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, MSME.	
Case stands deferred.	

Case No.	96 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007087AM23
RA File Number	34AA04009504 AM22
Licence No and Date	3411001439/23/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 03.04.2023 as under:	

1. FRP Rotor Blade LM 47.6 P 2 – 36.0 No.
2. Total net weight per blade is **8,428 Kgs**+/-3%.
3. The quantity of import items at Sl. No. 19, 23-25, 43, 64, 67, 69, 71, 72, 75-81, 83, & 85-88 may be allowed as per **GN-4**.
4. The quantity of import items at Sl. No. 7,10,17,18,20,21,33,44,60,70 & 74 may be allowed as applied for & value altogether restricted to **2.07% of FoB value**.
5. The quantity of import items at Sl. **No.** 3,6,9,12,16,28,29,31,35,40,47,49,50,63 & 68 may be invalidated for Nil or partial direct import (allowed for procurement from SEZ).
6. The quantity of rest of the import items may be **allowed as applied for**.

RA concerned may take suitable consequential action accordingly.

Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in S. No 3 in terms of provisions of Policy Circular No.21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL OR LESS, for direct import however for material balancing purposes quantities have been taken from certificate issued by SEZ and direct import

Case No.	97 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00269128AM22
RA File Number	09AA04017908 AM22
Licence No and Date	0911001959/29/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated, as under:

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Parts/ Blade	1397 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 36MMX283MM, 33MMX265MM, 36MMX245MM, 36MMX116MM, 48MMX116MM, 46MMX99MM, 39MMX87MM, 48MMX72MM)	5518.15 Kgs. with 592.98% wastage on the net weight of import item in the export product.

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF STAINLESS STEEL OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	99 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	100 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00002139AM23
RA File Number	03AX04000138 AM22
Licence No and Date	0311009475/15/12/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003523AM23
RA File Number	31AX04000028 AM22
Licence No and Date	3111000844/29/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call the applicant in the personal hearing in the forthcoming meeting for explaining his case with full details. Case stands deferred.	

Case No.	102 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00321178AM22
RA File Number	09AX04000137 AM22
Licence No and Date	0911002306/17/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) on portal dated 09.09.2022, as under:

ITCHS code	Export Item	Export Quantity	ITCHS Code	Import item	Recommended Quantity.
84069000	Turbine Parts/ Blade	2336.000 Number	72221999	STAINLESS STEEL BARS (GRADE 10705 SIZE: 56 mm X202 mm, 58 mm X191 mm, 54 mm X181mm, 42 mm X167 mm, 40 mm X154 mm, 36 mm X283 mm, 42 mm X281 mm, 33 mm X265 mm, 73 mm X118 mm , 68 mm X119 mm,64 mm X107 mm, 59 mm X109 mm, 56 mm X104 mm, 46 mm X105 mm, 43 mm X109 mm, 41 mm X78 mm)	17403.20 Kgs. with 380.95% wastage on the net weight of import item in the export product.

NOTE: THE GRADE OF IMPORTED STAINLESS STEEL SHOULD BE MATCHED WITH THE GRADE OF STAINLESS STEEL OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

Case No.	103 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and Date	3211002520/15/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00003996AM23
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Mar/202223/24		
Case Status	Case Approved		
Party Name	ALSTOM RAIL TRANSPORTATION INDIA PRIVATELIMITED		
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023		
HQ File Number	HQRNORM APPLY 00404805AM22		
RA File Number	34AX04000431 AM22		
Licence No and Date	3411002037/28/03/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of DHI dated 28.02.2023, as under:			
Sl. No.	Import items	% wastage on net content basis to be allowed	Quantity to be allowed for import
1.	S500 MC Sheet 2 MM	9%	3597 kgs.
2.	S500 MC Sheet 3 MM	15%	2716 kgs.
RA concerned may take suitable consequential action accordingly.			

Case No.	108 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and Date	0511011787/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23
Licence No and Date	0511011789/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	114 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22

Licence No and Date	0511011947/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007164AM23
RA File Number	02AX04000043 AM23
Licence No and Date	0211002316/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Mar/202223/24
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Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22
Licence No and Date	0411003194/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23
Licence No and Date	3111001314/28/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000868AM23
RA File Number	05AX04000377 AM23
Licence No and Date	0511012636/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	128 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000888AM23
RA File Number	03AX04000732 AM23
Licence No and Date	0311014867/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000933AM23
RA File Number	34AX04000157 AM23

Licence No and Date	3411002286/23/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump DPO40-116 ITEM No 615000116 Qty: 8000 Nos 1. Items of Import: Components (Sl No 1 to 8): Net to Net allowed under General Note-4 with accountability clause. 2. Items of Import: Raw Materials (Sl No 9 to 12): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	131 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	132 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001112AM23
RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	141 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23

Licence No and Date	0511013036/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23
Licence No and Date	0511013038/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and Date	0711004262/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001290AM23
RA File Number	31AX04000050 AM23
Licence No and Date	3111001425/09/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23
Licence No and Date	3111001438/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Mar/202223/24
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Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001370AM23
RA File Number	04AX04000229 AM23
Licence No and Date	0411003461/14/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminder on 19.02.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to send the final reminder to the applicant to furnish the reply within 15 days. Case stands deferred.	

Case No.	150 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	152 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23
Licence No and Date	0711004327/17/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23
Licence No and Date	3411002408/20/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GLOVIS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001576AM23

RA File Number	04AX04000242 AM23
Licence No and Date	0411003495/22/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001746AM23
RA File Number	34AX04000292 AM23
Licence No and Date	3411002453/29/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: - Item of Export: Synchronous Drain Pump DPO20-073 Qty: 6000 Nos - Items of Import: Components (Sl No 1 to 12): Net to Net allowed under General Note-4 with accountability clause. - Items of Import: Raw Materials (Sl No 13 to 17): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	156 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001747AM23
RA File Number	34AX04000291 AM23
Licence No and Date	3411002454/29/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump DPO20, Qty: 250,000 Nos 2. Items of Import: Components (Sl No 1 to 13): Net to Net allowed under General Note-4 with accountability clause. 3. Items of Import: Raw Materials (Sl No 14 to 21): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	157 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001748AM23
RA File Number	34AX04000290 AM23
Licence No and Date	3411002455/29/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump KPO25, Qty: 35,000 Nos 2. Items of Import: Components (Sl No 1 to 12): Net to Net allowed under General Note-4 with	

accountability clause.

3. Items of Import: Raw Materials (Sl No 13 to 17): Wastage allowed - Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	158 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001759AM23
RA File Number	34AX04000297 AM23
Licence No and Date	3411002458/29/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under:

1. Item of Export: Synchronous Drain Pump KPO25, Qty: 8,000 Nos
2. Items of Import: Components (Sl No 1 to 11): Net to Net allowed under General Note-4 with accountability clause.
3. Items of Import: Raw Materials (Sl No 12 to 15): Wastage allowed - Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	159 / NC/1/MEET/Mar/202223/24
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Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001760AM23
RA File Number	34AX04000295 AM23
Licence No and Date	3411002459/29/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump DPS25-365 ITEM No 612000365 Qty: 40000 Nos 2. Items of Import: Components (Sl No 1 to 7): Net to Net allowed under General Note-4 with accountability clause. 3. Items of Import: Raw Materials (Sl No 8 to 10): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	160 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001761AM23
RA File Number	34AX04000296 AM23
Licence No and Date	3411002460/29/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump KPO15-004 Qty: 85000 Nos 2. Items of Import: Components (Sl No 1 to 11): Net to Net allowed under General Note-4 with	

accountability clause.

3. Items of Import: Raw Materials (Sl No 12 to 15): Wastage allowed - Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	161 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001863AM23
RA File Number	34AX04000293 AM23
Licence No and Date	3411002493/05/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under:

Item of Export: Synchronous Drain Pump DPO25-278 Item No : 612000278.

Qty: 2000 Nos

1. Items of Import: Components (Sl No 1, 7 to 18): Net to Net under General Note-4 with accountability clause.
2. Items of Import: Raw Materials (Sl No 2 to 6): Wastage: Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

Item of Export: Synchronous Drain Pump DPO25-284 Item no: 612000284

Qty: 8000 Nos

1. Items of Import: Components (Sl No 19, 25 to 32): Net to Net under General Note-4 with accountability clause.
2. Items of Import: Raw Materials (Sl No 20 to 24): Wastage: Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	162 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001873AM23
RA File Number	56AX04000044 AM23
Licence No and Date	5611001029/06/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	163 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001920AM23
RA File Number	08AX04000477 AM23
Licence No and Date	0811005473/07/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001932AM23
RA File Number	33AX04000026 AM23
Licence No and Date	3311000789/08/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	CANARA HYDRAULICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001960AM23
RA File Number	07AX04000484 AM23
Licence No and Date	0711004609/11/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00001964AM23
RA File Number	03AX04002193 AM23
Licence No and Date	0311016258/11/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	167 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002059AM23
RA File Number	56AX04000072 AM23
Licence No and Date	5611001061/15/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	168 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002060AM23
RA File Number	03AX04002209 AM23
Licence No and Date	0311016366/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM REVIW00007127AM23
RA File Number	05AX04000985 AM23
Licence No and Date	0511013803/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM REVIW00007129AM23
RA File Number	05AX04001057 AM23
Licence No and Date	0511013804/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002101AM23
RA File Number	56AX04000104 AM23
Licence No and Date	5611001063/16/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	172 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002111AM23
RA File Number	07AX04000535 AM23
Licence No and Date	0711004692/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SREEVARI ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002125AM23
RA File Number	04AX04000206 AM23
Licence No and Date	0411003651/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002195AM23
RA File Number	03AX04002361 AM23
Licence No and Date	0311016489/21/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	175 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002203AM23
RA File Number	56AX04000113 AM23
Licence No and Date	5611001074/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002209AM23
RA File Number	31AX04000118 AM23
Licence No and Date	3111001578/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002311AM23
RA File Number	56AX04000118 AM23

Licence No and Date	5611001084/28/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002573AM23
RA File Number	05AX04001297 AM23
Licence No and Date	0511014195/10/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 10.02.2023 followed by reminders on 15.02.2023, 02.03.2023 and 17.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	179 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	TEXMACO RAIL & ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002623AM23
RA File Number	02AX04000177 AM23
Licence No and Date	0211002862/12/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 10.02.2023 followed by reminders on 06.03.2023 and 21.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the	

case on the ground of non-submission of required information.

Case stands rejected.

Case No.	180 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002811AM23
RA File Number	56AX04000151 AM23
Licence No and Date	5611001139/26/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 06.03.2023 followed by reminder on 20.3.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to issue the final reminder to the applicant. Case stands deferred.	

Case No.	181 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00002831AM23
RA File Number	34AX04000510 AM23
Licence No and Date	3411002704/29/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under:	

Item of Export: Synchronous Drain Pump DPO20-076

Qty: 37000 Nos

Items of Import: Components (Sl No 1 to 13): Net to Net under General Note-4 with accountability clause.

Items of Import: Raw Materials (Sl No 14 to 20): Wastage: Nil.

Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	182 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003048AM23
RA File Number	56AX04000169 AM23
Licence No and Date	5611001159/12/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	183 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TEELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003049AM23
RA File Number	56AX04000170 AM23

Licence No and Date	5611001160/12/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	184 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003050AM23
RA File Number	56AX04000168 AM23
Licence No and Date	5611001161/12/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	185 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003051AM23
RA File Number	56AX04000167 AM23
Licence No and Date	5611001162/12/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	186 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003063AM23
RA File Number	03AX04003145 AM23
Licence No and Date	0311017810/12/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003067AM23
RA File Number	31AX04000171 AM23
Licence No and Date	3111001691/12/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminders on 19.02.2023, 06.03.2023 and 21.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	188 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	S K INDUSTRIES

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003090AM23
RA File Number	34AX04000562 AM23
Licence No and Date	3411002772/13/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003102AM23
RA File Number	03AX04003141 AM23
Licence No and Date	0311017855/14/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	190 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003103AM23
RA File Number	03AX04002985 AM23
Licence No and Date	0311017858/14/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	

Case stands deferred.

Case No.	191 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	COOPER ELEVATORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003121AM23
RA File Number	04AX04000533 AM23
Licence No and Date	0411003938/14/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminders on 04.02.2023, 19.02.2023 and 06.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	192 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003568AM23
RA File Number	31AX04000192 AM23
Licence No and Date	3111001729/07/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, DHI. Case stands deferred.	

Case No.	193 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003660AM23
RA File Number	34AX04000663 AM23
Licence No and Date	3411002897/12/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: Item of Export: Synchronous Drain Pump KPO25 Qty: 10000 Nos Items of Import: Components (Sl No 1 to 11): Net to Net under General Note-4 with accountability clause. Items of Import: Raw Materials (Sl No 12 to 15): Wastage: Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	194 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003715AM23
RA File Number	56AX04000203 AM23
Licence No and Date	5611001234/14/10/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.

Case stands deferred.

Case No.	195 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003735AM23
RA File Number	05AX04002025 AM23
Licence No and Date	0511015324/14/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003778AM23
RA File Number	31AX04000193 AM23
Licence No and Date	3111001746/17/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminders on 19.02.2023 and 06.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information.	
Case stands rejected.	

Case No.	197 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003785AM23
RA File Number	31AX04000202 AM23
Licence No and Date	3111001748/17/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003800AM23
RA File Number	05AX04002031 AM23
Licence No and Date	0511015363/18/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ITT ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003811AM23
RA File Number	03AX04003606 AM23
Licence No and Date	0311018683/18/10/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	200 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003825AM23
RA File Number	07AX04000018 AM23
Licence No and Date	0711005488/19/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to Consultant (SKB). Case stands deferred.	

Case No.	201 / NC/1/MEET/Mar/202223/24
Case Status	Case Rejected
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003831AM23
RA File Number	52AX04001676 AM23
Licence No and Date	5211003481/19/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a deficient case. A deficiency letter was issued to the applicant on 20.02.2023 followed by reminders on 19.02.2023 and 06.03.2023. However, the applicant has not provided the required information. The Committee, therefore, decided to reject the case on the ground of non-submission of required information. Case stands rejected.	

Case No.	202 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TEELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003860AM23
RA File Number	56AX04000211 AM23
Licence No and Date	5611001243/20/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	203 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003900AM23
RA File Number	03AX04003766 AM23
Licence No and Date	0311018796/22/10/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	204 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00003958AM23
RA File Number	07AX04001109 AM23
Licence No and Date	0711005570/29/10/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003971AM23
RA File Number	03AX04003674 AM23
Licence No and Date	0311018938/31/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	206 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00003999AM23
RA File Number	03AX04003894 AM23
Licence No and Date	0311018984/01/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	207 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004505AM23
RA File Number	09AX04000718 AM23
Licence No and Date	0911003989/21/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Coloured drawing of the Turbine Blade, which indicates the size of the steel bars as applied and weight of raw material, and weight of the finished product. 3. Submit a Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. Case stands deferred.	

Case No.	208 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004610AM23
RA File Number	09AX04000749 AM23
Licence No and Date	0911004020/25/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.	

2. Coloured drawing of the Turbine Blade, which indicates the size of the steel bars as applied and weight of raw material, and weight of the finished product.

3. Submit a Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.

Case stands deferred.

Case No.	209 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	OILFIELD SERVICES & SUPPLIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004834AM23
RA File Number	03AX04004511 AM23
Licence No and Date	0311019780/06/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ULTRA CORPOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004835AM23
RA File Number	31AX04000265 AM23
Licence No and Date	3111001862/06/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004852AM23
RA File Number	33AX04000080 AM23
Licence No and Date	0511016230/07/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004927AM23
RA File Number	03AX04004615 AM23
Licence No and Date	0311019926/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004928AM23
RA File Number	03AX04004613 AM23
Licence No and Date	0311019927/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004931AM23
RA File Number	03AX04004614 AM23
Licence No and Date	0311019931/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004932AM23
RA File Number	03AX04004616 AM23
Licence No and Date	0311019930/12/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004983AM23
RA File Number	31AX04000275 AM23
Licence No and Date	3111001890/14/12/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	217 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00004985AM23
RA File Number	03AX04003585 AM23
Licence No and Date	0311019976/14/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BANARAS BEADS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005010AM23
RA File Number	15AX04000019 AM23
Licence No and Date	1511000149/15/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	KLOECKNER DESMA MACHINERY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005037AM23
RA File Number	08AX04001471 AM23

Licence No and Date	0811006780/16/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005053AM23
RA File Number	03AX04004708 AM23
Licence No and Date	0311020094/17/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005058AM23
RA File Number	56AX04000310 AM23
Licence No and Date	5611001410/19/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.	
Case stands deferred.	

Case No.	222 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005162AM23
RA File Number	31AX04000268 AM23
Licence No and Date	3111001903/21/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Mar/202223/24			
Case Status	Case Approved			
Party Name	AAREN EXPORTS			
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023			
HQ File Number	HQRNORM APPLY 00005805AM23			
RA File Number	30AX04000472 AM23			
Licence No and Date	3011003035/18/01/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of Consultant (SKB) dated 03.04.2023, received on mail, as under:				
Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	LEAF RAKE FITTED WITH TINE STEEL RAKE HEAD WITH HANDLE.	30016 PCS	TINE STEEL LEAF RAKE	Net-to-Net under GN-4 with accountability clause.
2	FORK FITTED WITH FORK HEAD FORGED 5 TEETH WITH HANDLE.	2000 PCS	FORK HEAD FORGED 5 TEETH	Net-to-Net under GN-4 with accountability clause.
3	SHOVEL FITTED WITH ROUND SHOVEL HEAD S518AFB WITH HANDLE	8000 PCS	ROUND SHOVEL HEAD S518AFB	Net-to-Net under GN-4 with accountability clause.
4	SHOVEL FITTED WITH ROUND	1000 PCS	ROUND SHOVEL	Net-to-Net under GN-4

	SHOVEL HEAD S518AFB WITH STAR WITH HANDLE.		HEAD S518AFB WITH STAR	with accountability clause.
5	SHOVEL FITTED WITH ROUND SHOVEL HEAD S518CFB WITH HANDLE.	1000 PCS	ROUND SHOVEL HEAD S518CFB WITH STAR	Net-to-Net under GN-4 with accountability clause.

RA concerned may take suitable consequential action accordingly.

Case No.	224 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005821AM23
RA File Number	04AX04000906 AM23
Licence No and Date	0411004790/19/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 004.2023 received on mail, as under: ITEM OF EXPORT: 1. INEER CONDENSER CORE ASSLY (CV) H30113-1800 QTY: 51500 Nos ITEM OF IMPORT ALLOWED: SI No 1: 1.01 kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT. SI No 2: 1.01 Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT. SI No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE. ITEM OF EXPORT: 2. INEER CONDENSER CORE ASSLY (SL-L) H30113-1540 QTY: 500 Nos ITES OF IMPORT ALLOWED: SI No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.	

Sl No 2: 1.01 Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

3. INEER CONDENSER CORE ASSLY (SL-R) H30113-1580

QTY: 500 Nos

ITES OF IMPORT ALLOWED : Sl No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.

Sl No 2: 1.01 Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

4. INEER CONDENSER CORE ASSLY (SG2-L) H30113-1920

QTY: 32000 Nos

ITES OF IMPORT ALLOWED: Sl No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.

Sl No 2: 1.01 Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

5. INEER CONDENSER CORE ASSLY (SG2-R) H30113-1930

QTY: 6000 Nos

ITES OF IMPORT ALLOWED: Sl No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.

Sl No 2: 1.01 Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

RA concerned may take suitable consequential action accordingly.

Case No.	225 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005823AM23
RA File Number	05AX04003079 AM23
Licence No and Date	0511016938/19/01/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	226 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005840AM23
RA File Number	31AX04000327 AM23
Licence No and Date	3111001975/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005841AM23
RA File Number	31AX04000297 AM23
Licence No and Date	3111001976/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005842AM23
RA File Number	31AX04000300 AM23

Licence No and Date	3111001977/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005849AM23
RA File Number	03AX04005253 AM23
Licence No and Date	0311020859/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005856AM23
RA File Number	24AX04000304 AM23
Licence No and Date	2411002181/20/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00005858AM23
RA File Number	56AX04000352 AM23
Licence No and Date	5611001498/21/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	232 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005859AM23
RA File Number	56AX04000349 AM23
Licence No and Date	5611001500/21/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE. Case stands deferred.	

Case No.	233 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	PETERS SURGICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005877AM23
RA File Number	05AX04002970 AM23
Licence No and Date	0511016973/23/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments	

of Consultant(Tech-1) vide email dated 30.3.2023 as under:

1. The quantity of import items at Sl. No. 1,7,13,19,25,31 & 37 (suture material) may be allowed with net + 1% wastage as applied for.
2. The quantity of import items at Sl. No. 6, 12, 18, 24, 30, 36 & 42 (S.S. Needles) may be allowed net-to-net of rel. size and spec.
3. The quantity of rest of the import items may be **allowed as per packaging policy**.

RA concerned may take suitable consequential action accordingly.

Case No.	234 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005888AM23
RA File Number	03AX04005217 AM23
Licence No and Date	0311020942/24/01/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Manufacturing process in detail with wastage at each stage of manufacturing, justifying 20% wastage as claimed. Case stands deferred.	

Case No.	235 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	TECHNO DESIGNS
Meeting Number	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00005908AM23
RA File Number	34AX04000946 AM23
Licence No and Date	3411003285/24/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	CML BIOTECH LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005917AM23
RA File Number	10AX04000250 AM23
Licence No and Date	1011001565/25/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek the following information/documents from the applicant as per comments of TE: 1. Spec of vacuum rubber stopper and type of rubber. 2. Justification for 1% wastage. Case stands deferred.	

Case No.	237 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005927AM23
RA File Number	56AX04000360 AM23
Licence No and Date	5611001513/27/01/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask deficient documents/information as per comments of concerned TE.

Case stands deferred.

Case No.	238 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	HFCL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00005961AM23
RA File Number	05AX04003072 AM23
Licence No and Date	0511017053/30/01/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ARIHANT INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006005AM23
RA File Number	33AX04000100 AM23
Licence No and Date	3311001060/31/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, DHI.	
Case stands deferred.	

Case No.	240 / NC/1/MEET/Mar/202223/24
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Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006021AM23
RA File Number	03AX04005320 AM23
Licence No and Date	0311021091/01/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006055AM23
RA File Number	34AX04000988 AM23
Licence No and Date	3411003317/03/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 03.04.23 as under: 1. FRP Rotor Blade LM 78.3 P – 54.0 No. 2. Total net weight per blade is 24,492.0 Kgs+/-3%. 3. The quantity of import items at Sl. No. 16, 20, 27, 34,45, 51, 52,59,65,66,71,75,76,80,84 & 85 (components) may be allowed as per GN-4. 4. The quantity of import items at Sl. No. 41,50,62,68,69,77,83 & 86 (consumables) may be allowed as applied for & value altogether restricted to 1.95% of FoB value. 5. The quantity of import items at Sl. No. 1,5,6,7,9,10,29-31,36-40,42,43,46,47,49,54-57,67,73,74 & 87 may be invalidated for Nil or partial direct import (allowed for procurement from SEZ). 6. The quantity of rest of the import items may be allowed as applied for. Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in S. No 3 in terms of provisions of Policy Circular No.21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL OR LESS, for direct import however for material balancing	

purposes quantities have been taken from certificate issued by SEZ and direct import

RA concerned may take suitable consequential action accordingly.

Case No.	242 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006062AM23
RA File Number	09AX04000983 AM23
Licence No and Date	0911004401/03/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer this case to TE, DHI.	
Case stands deferred.	

Case No.	243 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006066AM23
RA File Number	31AX04000335 AM23
Licence No and Date	3111002005/03/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006288AM23
RA File Number	03AX04005573 AM23
Licence No and Date	0311021391/13/02/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006761AM23
RA File Number	03AX04005871 AM23
Licence No and Date	0311021903/05/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SI PRECISION
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006764AM23
RA File Number	04AX04001059 AM23
Licence No and Date	0411004997/06/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006771AM23
RA File Number	05AX04003397 AM23
Licence No and Date	0511017635/06/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006777AM23
RA File Number	56AX04000409 AM23
Licence No and Date	5611001614/06/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006786AM23
RA File Number	09AX04001093 AM23
Licence No and Date	0911004594/07/03/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	250 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SKF ELIXER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006797AM23
RA File Number	07AX04001779 AM23
Licence No and Date	0711006668/07/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006798AM23
RA File Number	09AX04001094 AM23
Licence No and Date	0911004606/07/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006819AM23
RA File Number	05AX04003398 AM23

Licence No and Date	0511017677/09/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023 received on mail, as under: 1. Import items no. 1 to 3: May be allowed 1.02kg/kg on the net weight of pipes and plates in the export product. 2. Import items No. 4 to 8: May be allowed net to net under General Note-4 with accountability clause. Note: The grade and sizes of the imported items should be matched with the grade and sizes going with the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	253 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006835AM23
RA File Number	07AX04001801 AM23
Licence No and Date	0711006700/09/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MUNTERS INDIA HUMIDITY CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006887AM23
RA File Number	03AX04005917 AM23
Licence No and	0311022022/09/03/2023

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006906AM23
RA File Number	03AX04005269 AM23
Licence No and Date	0311022060/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006907AM23
RA File Number	56AX04000417 AM23
Licence No and Date	5611001620/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023

HQ File Number	HQRNORM APPLY 00006912AM23
RA File Number	04AX04001090 AM23
Licence No and Date	0411005039/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006915AM23
RA File Number	07AX04001796 AM23
Licence No and Date	0711006712/10/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	MAHENDRA DISHED ENDS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006920AM23
RA File Number	03AX04005982 AM23
Licence No and Date	0311022081/11/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred

Party Name	AUROLAB TRUST
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006925AM23
RA File Number	32AX04000565 AM23
Licence No and Date	3211004528/13/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006935AM23
RA File Number	56AX04000418 AM23
Licence No and Date	5611001622/13/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00006952AM23
RA File Number	03AX04006002 AM23
Licence No and Date	0311022123/14/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007007AM23
RA File Number	07AX04001886 AM23
Licence No and Date	0711006772/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007012AM23
RA File Number	09AX04001108 AM23
Licence No and Date	0911004694/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007025AM23
RA File Number	31AX04000370 AM23
Licence No and Date	3111002091/16/03/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	266 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007027AM23
RA File Number	31AX04000369 AM23
Licence No and Date	3111002092/16/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007037AM23
RA File Number	05AX04003474 AM23
Licence No and Date	0511017785/17/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023 received on mail, as under: 1. Import items no. 1, 2, 6 & 7: May be allowed 1.02kg/kg on the net weight of pipes and plates in the export product. 2. Import items No. 3 to 5: May be allowed net to net under General Note-4 with accountability clause. Note: The grade and sizes of the imported items should be matched with the grade and sizes going with the export product.	

RA concerned may take suitable consequential action accordingly.

Case No.	268 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007046AM23
RA File Number	03AX04006092 AM23
Licence No and Date	0311022223/17/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Mar/202223/24			
Case Status	Case Approved			
Party Name	VICTORA AUTO PRIVATE LIMITED			
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023			
HQ File Number	HQRNORM APPLY 00007122AM23			
RA File Number	05AX04003396 AM23			
Licence No and Date	0511017906/21/03/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 03.04.2023 received on mail, as under:				
Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER (PART NO.: 82159549)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER (PART NO.: 82159549)	(23040 NOS. = 2511.360 KGS.)	COLD ROLLED STAINLESS STEEL COIL (GRADE: SS 304L - 2B FINISH)	2631.19 Kgs inclusive of 4.77% wastage on the net weight of export products.

			2718.72 Kgs	
2	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER (PART NO.: 82159550)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER (PART NO.: 82159550)	(25920 NOS. = 3162.240 KGS.))	COLD ROLLED STAINLESS STEEL COIL (GRADE: SS 304L - 2B FINISH)	3252.12 Kgs inclusive of 2.84% wastage on the net weight of export products.
			3317.76 Kgs	
3	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER ASSY (PART NO.: 82018845)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER ASSY (PART NO.: 82018845)	(25000 NOS. = 6000 KGS.))	COLD ROLLED STAINLESS STEEL COIL (GRADE: SS 304L - 2B FINISH)	6086.69 Kgs inclusive of 1.45% wastage on the net weight of export products.
			6150 Kgs	
4	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER ASSY (PART NO.: 82018844)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: RETAINER ASSY (PART NO.: 82018844)	(25000 NOS. = 6000 KGS.))	COLD ROLLED STAINLESS STEEL COIL (GRADE: SS 304L - 2B FINISH)	6043.35 Kgs inclusive of 0.72% wastage on the net weight of export products.
			6075 Kgs	
5	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: WGR BRACKET (PART NO.: 82071812)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF-PART NAME: WGR BRACKET (PART NO.: 82071812)	(25000 NOS. = 3825KGS.))	COLD ROLLED STAINLESS STEEL COIL (GRADE: SS 304L - 2B FINISH)	3853.90 Kgs inclusive of 0.75% wastage on the net weight of export products.

			3875 Kgs	
Note: The grade and thickness of imported Stainless Steel should be matched with the grade and thickness of stainless steel going in the export product. RA concerned may take suitable consequential action accordingly.				

Case No.	270 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007147AM23
RA File Number	03AX04006178 AM23
Licence No and Date	0311022364/23/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007160AM23
RA File Number	04AX04001058 AM23
Licence No and Date	0411005111/23/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007161AM23
RA File Number	52AX04001809 AM23
Licence No and Date	5211004472/23/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007183AM23
RA File Number	04AX04001128 AM23
Licence No and Date	0411005130/24/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007185AM23
RA File Number	05AX04003612 AM23
Licence No and Date	0511017982/24/03/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 03.04.2023 received on mail, as under:

Sl No	Item of Export	Quantity	Item of Import	Quantity to be allowed
1	SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF- PART NAME: L-BRACKET SUB ASSEMBLY (PART NO.: 30826-A-00)(SILENCERS (MUFFLERS) AND EXHAUST PIPES; PARTS THEREOF- PART NAME: L-BRACKET SUB ASSEMBLY (PART NO.: 30826-A-00) (4340 NOS. = 186.620 KGS.)	4340 Nos.	GALVANIZED STEEL PLATE (SIZE:- 2.50 MM X 1250 MM X 1250 MM) (GRADE: 340LAF 60G60G) 360.22 Kgs	330.34Kgs inclusive of 77.01% of wastage on the net weight of export products.

Note: The grade and thickness of imported Stainless Steel should be matched with the grade and thickness of stainless steel going in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	275 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	INTENSIV-FILTER HIMENVIRO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007186AM23
RA File Number	05AX04003529 AM23
Licence No and Date	0511017984/24/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007195AM23
RA File Number	34AX04001185 AM23
Licence No and Date	3411003530/24/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump DPO20-076 Part No. 611000076 Qty: 50000 Nos 2. Items of Import: Components (Sl No 1 to 8): Net to Net allowed under General Note-4 with accountability clause. 1. Items of Import: Raw Materials (Sl No 9 to 13): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	277 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	RAVINDRA HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007196AM23
RA File Number	13AX04000340 AM23
Licence No and Date	1311001833/24/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	278 / NC/1/MEET/Mar/202223/24
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007237AM23
RA File Number	34AX04001184 AM23
Licence No and Date	3411003531/27/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant(SKB) dated 30.03.2023, as under: 1. Item of Export: Synchronous Drain Pump DPO20-045 Part No. 611000045 Qty: 50000 Nos 2. Items of Import: Components (Sl No 1 to 6): Net to Net allowed under General Note-4 with accountability clause. 1. Items of Import: Raw Materials (Sl No 7 to 11): Wastage allowed - Nil. Note: The quantity of import should be matched with the quantity of the same item in the export product with an accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	279 / NC/1/MEET/Mar/202223/24
Case Status	Case Deferred
Party Name	ASHOKA FOUNDRY AND EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202223/ 24 and 05/04/2023
HQ File Number	HQRNORM APPLY 00007241AM23
RA File Number	02AX04000713 AM23
Licence No and Date	0211004125/27/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

